

RE: DISCUSSION ON NO-DAY-YET-NAMED MOTION

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI BHISHMA NARAIN SINGH): Sir, the House had earlier decided that no discussion on No-Day-Yet Named Motions or under Rule 193 be provided till the passing of the Finance (No. 2) Bill.

Since then, a meeting was held by the Speaker with the Leaders of Parties and Groups today, and it was decided that a discussion on the statement made by the Minister of Home Affairs regarding the alleged molestation of a woman on 18th June at Baghpat may be held on Friday, 4th July, 1980, at 6 P.M.

Accordingly, the earlier decision may be deemed modified to this extent.

MR. DEPUTY-SPEAKER: I think the House agrees.

SHRI G. M. BANATWALLA (Ponnani): Sir, there is no intimation. Nothing is mentioned in today's List of Business. There is no supplementary list whatsoever. If any intimation is given, let the matter come up tomorrow.

MR. DEPUTY-SPEAKER: This is the decision of the Leaders of the Parties and Groups. That is being told to you.

SHRI G. M. BANATWALLA: At 7 O' Clock we are told about this. This is not a proper thing.

MR. DEPUTY-SPEAKER: The decision taken in the meeting is being told to you.

I think the House agrees.

SEVERAL HON. MEMBERS: Yes.

19.02 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Thursday, July 3, 1980/Asadha 12, 1902 (Saka).*